

Central Administrative Tribunal
Principal Bench: New Delhi

O.A. No. 801/2000

New Delhi this the 30th day of July, 2001

Hon'ble Shri S.R. Adige, Vice-Chairman (A)
Hon'ble Dr. A. Vedavalli, Member (J)

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1. Shri Hukam Chand
S/o Shri Poona Lal Garg,
 2. Shri Om Prakash Sharma
S/o Shri Banwari Lal Sharma
 3. Shri Kajori Lal Meena
S/o Shri Pancha Ram Meena
 4. Shri Vijay Pal Singh Yadav,
S/o Shri Khacheru Singh Yadav
- Applicants

(By Advocate: Shri Sant Lal)

Versus

1. The Union of India, through the Secretary,
Ministry of Communication, Dept. of Posts,
Dak Bhawan, New Delhi-110001.
 2. The Chief Postmaster General, Delhi Circle,
Meghdoot Bhawan, New Delhi-110001.
 3. The Secretary, Ministry of Finance,
(Implementation Cell) Dept. of Expenditure,
Trikunta Bhawan,
Near Regional Passport Office,
Behind Hayat Regency Hotel,
R.K. Puram, New Delhi-22.
- Respondents
- (By Advocate: Ms. Harvinder Oberoi)

ORDER (Oral)

By Hon'ble Shri S.R. Adige, VC(A)

Applicants seek a direction to the respondents
to grant them a pay scale of Rs.6500-10500 w.e.f.
1.1.1996 with all consequential benefits.

2. We have heard applicants' counsel Shri Sant
Lal and Respondents' counsel Ms. Harvinder Oberoi.

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3. It is not denied that as a result of the recommendations of the 4th Pay Commission, the pay scale of Asstt. Managers, Mail Motor Service was fixed at Rs. 1600-2660, while the scale of Inspectors of Mail Motor Service, which is the feeder cadre for promotion to the post of Assistant Manager was fixed at Rs. 1400-2300. 14

4. On the basis of the recommendations of the 5th Pay Commission, the pay of Inspectors Mail Motor Service was fixed at Rs. 5500-9000 w.e.f. 1.1.96, while respondents have fixed the pay scale of Asstt. Managers at Rs. 5000-8000 w.e.f. 1.1.96. It is, therefore, clear that Inspectors ⁱⁿ the feeder grade are drawing a higher pay scale than ^{those} who are occupying the promotional posts.

5. In this connection, we are informed that the Department of Posts is itself aware of the anomaly and in their letter dated 18.4.2001 addressed to the General Secretary of the concerned Employees Union, a copy of which has been shown to us, ^{and} is taken on record, ^{have} ~~and~~ informed the General Secretary that they have ~~been~~ separately proposed that the promotional post of Asstt. Managers be placed in the higher pay scale of Rs. 6500-10500.

6. We further note that the removal of this anomaly has been under consideration of respondents since at least 4.1.99 (Annexure A-8) if not earlier,

(3)

and it is unfortunate that no final decision in the matter has been taken despite the passage of over ^{two} ~~ten~~ months and a half years since then. (15)

7. We dispose of this OA with a direction to respondents to take a final decision in the matter in the background of Postal Department's own recommendation for a higher pay scale of Rs. 6500-10500 to applicants, as expeditiously as possible and in any case within a period of four months from the date of receipt of a copy of this order.

8. In this connection, we note that despite the Ministry of Finance being made a party in the OA, no reply has been filed by them and Ms. Oberoi states that the reply on record is on behalf of Respondents 1 ^{alone whom} & 2 ~~in which~~ she represented.

A. Vedavalli
(Dr. A. Vedavalli)
Member (J)

S.R. Adige
(S.R. Adige)
Vice-Chairman(A)

cc.